

APOLLO FINVEST (INDIA) LIMITED

Regd. Off.: 1st Floor, Jewel Arcade, Plot No.123, TPS IV, Waterfield Road,
Bandra (West), Mumbai - 400050.

Tel.: 022-2645 1770/022-2641 8274; Fax: 022-2642 8300; E-mail: apollofininvestrel@gmail.com
Corporate Identification Number (CIN): L51900MH1985PLC036991

The details subsequent to the completion of the Open Offer made vide Public Announcement ('PA') dated June 26, 2015 and Corrigendum to PA dated December 03, 2015 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('SEBI (SAST) Regulations, 1997') by **Mrs. Anju Ramesh Innani ('Acquirer')** to acquire upto 7,48,200 fully paid-up equity shares of ₹ 10/- each, constituting 20.00% of the share capital and 20.06% of voting capital of the Target Company, at ₹ 24/- per equity share from the Original Shareholders and at ₹ 15.25/- per equity share from the Other Shareholders, as defined in the LOO, payable in cash are as under:

1. Name of the Target Company : **APOLLO FINVEST (INDIA) LIMITED**
2. Name and Address of the Acquirer : **Mrs. Anju Ramesh Innani**
Flat No. 802, 8th Floor, River Heaven, Gulmohar
Cross Road No. 6, Juhu P.O, Vile Parle (W),
Mumbai - 400049; Tel.: 022-2620 9585
3. Name of Manager to the Offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the Offer : **LINK INTIME INDIA PRIVATE LIMITED**
5. Offer details :
 - a) Date of Opening of the Offer : December 11, 2015 (Friday)
 - b) Date of Closing of the Offer : December 30, 2015 (Wednesday)
6. Details of the Acquisition (based on Voting Capital) :

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 15.25/- per share Not Applicable		₹ 15.25/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer before Agreement/Public Announcement	18,65,534	50.01	18,65,534	50.01
(iii)	Shares acquired by way of Agreement or Market Purchase	Nil	Nil	Nil	Nil
(iv)	Shares acquired in the Open Offer	7,48,200	20.06	1,40,460	3.77
(v)	Size of the Open Offer [No. of shares multiplied by (Offer Price + Interest) per Share]	₹ 1,79,56,800/-		₹ 22,61,636.25/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer (ii+iii+iv+vi)	26,13,734	70.07	20,05,994	53.78
(viii)	Post Offer Shareholding of Promoter Group including Acquirer	32,79,082	87.90	26,71,342	71.61
(ix)	Pre & Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		11,99,626 (32.16%)	4,51,426 (12.10%)	11,99,626 (32.16%)	10,59,166 (28.39%)

7. Status of Escrow Account : Amount of ₹ 22,61,636.25/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow Account is yet to be released to the Acquirer.
8. Payment of Interest, if any : As per the SEBI Order, in respect of the Original Shareholders whose Shares are tendered and accepted under the Offer, the Acquirer shall, along with the Offer Price of ₹ 15.25/-, pay an interest of ₹ 8.75/- (calculated @ 10% per annum from April 23, 2010 to January 14, 2014).
9. Status of Investor Complaints received, if any : Nil

The terms not defined herein will have the same meaning as defined in PA, Corrigendum to PA and the LOO. This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirer accepts full responsibility for the information contained in Public Announcement and also for the obligations of Acquirer laid down in the SEBI (SAST) Regulations, 1997.

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

(CIN: U30009WB2000PLC091674)

1008, 10th Floor, Raheja Centre,

214, Nariman Point, Mumbai - 400021.

Tel.: +91-22-66111700; Fax: +91-22-66111710

E-mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini/Mr. Mihir Mehta



Place : Mumbai

Date : January 19, 2016

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